

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Not Yet.

(b) Does not arise.

(c) Delay in receipt of comments from the States.

PILLS FOR FAMILY PLANNING

1538. **SHRI RANDHIR SINGH :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether contraceptive pills are suggested as an improvement in family planning where loop has failed ;

(b) the reaction of different State Governments to this change-over ; and

(c) the effectiveness of these pills as a check to the mounting population figure in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING & URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (b). Contraceptive pills are not suggested only as an improvement where loop does not suit but as an adjunct to the Family Planning programme. The Government of India is undertaking Pilot Projects in oral contraception on an experimental *cum* demonstrational basis in different parts of the country in consultation with the State Governments.

(c) Since the pills are still in experimental project stage, it is too early to give any definite opinion about their effectiveness as check on the growth of population in the country but from all accounts available so far they should prove very helpful as found in other countries.

दिल्ली में अधिक अस्पताल

1540. **श्री श्री० प्र० त्यागी :** क्या स्वास्थ्य, परिवार नियोजन एवं नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि उत्तरी दिल्ली, पूर्वी दिल्ली और पश्चिमी दिल्ली के निवासियों की आवश्यकताओं की पूर्ति करने के लिये इन क्षेत्रों में एक भी सुसज्जित अस्पताल नहीं है ; और

(ख) यदि हाँ, तो क्या सरकार का विचार दिल्ली के सभी भागों में सुसज्जित अस्पताल स्थापित करने का है ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप मंत्री (श्री डॉ० सु० नूति) : (क) दिल्ली के सभी क्षेत्रों में कुछ अच्छे अस्पताल हैं। तथापि दिल्ली के सभी क्षेत्रों में अस्पतालों सम्बन्धी और अच्छी सेवाओं की आवश्यकता को सरकार निरन्तर ध्यान में रखे हुए है।

(ख) चौथी पंच वर्षीय योजना अवधि में उत्तर पश्चिम दिल्ली में 500 पलंगों के एक अस्पताल की व्यवस्था करने के बारे में प्रस्ताव अवश्य है बशर्ते धन उपलब्ध हो जाये।

NATIONAL DEFENCE REMITTANCE SCHEME

1541. **SHRI O. P. TYAGI :** Will the Minister of FINANCE be pleased to state :

(a) the total amount received from abroad under the National Defence Remittance Scheme upto the 31st July, 1967 ;

(b) the total amount received by the Christian Church Missions and Foreign Christian Missionaries under the above scheme ; and

(c) the total value of import licences issued before the 6th June, 1967 and after 6th June, 1967 upto 31st July, 1967 under the above Scheme ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Remittance received up to 31st May, 1966, were eligible for the benefits of the National Defence Remittance Scheme. While the Scheme was in force the total remittances received were of the order of Rs. 71 crores approximately.

(b) Such recipients of remittances did not qualify for the benefits of the Scheme.

(c) Up to 6th June, 1966, import licences issued amounted to Rs. 7.88 crores ; the value of licences issued after 6th June, 1966, till 31st July, 1967, was Rs. 29.74 Crores. (Figures at (a) and (c) are in pre-devaluation terms).